

**Shri S. C. Samanta:** May I know whether there is any proposal to establish a museum only for this purpose?

**Shri Humayun Kabir:** These will be preserved in museums along with other types of objects.

#### Distribution of Iron and Steel

\*1536. **Shri Basumatari:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Central Government was recently requested by the Government of Assam to increase the Development Scheme quota of steel to at least 1,500 tons per quarter; and

(b) if so, the action taken thereon?

**The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha):** (a) and (b). The Government of Assam requested for an increase in the quantum of allotment to the State. In spite of the overall shortage of steel in the country, the State's Development Scheme quota has been increased from 563 tons to 1063 tons per quarter with effect from Period I/58-59 as a special case.

**Shri Basumatari:** May I know on what basis this development scheme quota of iron and steel is distributed? Is it on a population basis or on the basis of requirements?

**Shri Gajendra Prasad Sinha:** It is on the requirements.

**Shri Basumatari:** May I know whether the Government is aware of the fact that the work of construction of the industrial estate at Gauhati has been held up for want of iron rolls?

**Shri Gajendra Prasad Sinha:** There is a general shortage of steel. That is not the difficulty with Assam only.

**Shri Harish Chandra Mathur:** Is it not a fact that the Ministry of Commerce and Industry has given an assurance that all the industrial estates will get the quota for one shift and, if so, how is it that the industrial estate in Assam is being starved?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** That question, I think, should appropriately be asked of the Commerce and Industry Ministry, as to what the nature of that assurance is. But the question, I think, was about the construction and not about the running of the industrial estate. On the construction side, if a case is specifically brought to my notice, I am prepared to look into it.

**Shri P. C. Borooah:** Is it not a fact that no quota of iron and steel has been moved to Assam for the last six months?

**Sardar Swaran Singh:** My colleague has answered that the allocation has been made.

**Shri P. C. Borooah:** Has it been moved?

**Mr. Speaker:** Next question.

#### Boundary Dispute between Punjab and Himachal Pradesh

\*1538. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether any boundary dispute between Punjab and Himachal Pradesh has been referred recently to the Central Government; and

(b) if so, when the matter is expected to be finalized?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) No.

(b) Does not arise.

**Shri Hem Raj:** In view of the fact that there are certain pockets within Himachal Pradesh, just as Simla and Dalhousie, and there are so many administrative difficulties with regard to these pockets, may I know whether the Government of India will transfer those pockets to Himachal Pradesh and whether any decision has been arrived at to that effect?

**Pandit G. B. Pant:** The question related to some boundary disputes: none exists between the two States

today. Well, there are certain pockets; that is true. But that is a different matter altogether.

**Shri Daljit Singh:** As Kulu, Spiti and Lahaul are quite separate from the Kangra district adjoining Himachal Pradesh, may I know whether there is any proposal to form a separate district of these areas?

**Pandit G. B. Pant:** There is no such proposal before Government.

**Shri B. K. Gaikwad:** May I know whether it is a fact that Simla is demanded by Himachal Pradesh people as a part of Himachal Pradesh?

**Pandit G. B. Pant:** Well, I think Simla is, to some extent, part of Himachal Pradesh.

#### Profits made by Oil Distributing Companies

\*1541. **Shri Narayanankutty Menon:** Will the Minister of Steel, Mines and Fuel be pleased to lay a statement showing:

(a) the gross profits made by Messrs. Burmah Shell, Standard Vacuum and Caltex Oil Companies during the year 1957 in the distribution of oil in India;

(b) the net profit figures for the same year;

(c) the total sale turn over of these companies for 1957; and

(d) whether these companies had filed their balance sheets for 1957 with any authority in India?

**The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha):** (a) to (c). A statement giving the available information as furnished by the Oil Companies is placed on the Table of the House. [See Appendix VI, annexure No. 55.]

(d) Messrs. Caltex (India) Ltd. filed their Statement of Accounts for the year 1957 with the Registrar of Companies in August 1958. The other two oil companies will do so shortly.

**Shri Narayanankutty Menon:** May I know whether it is a fact that all these oil companies have got a type of trade which they call 'bond delivery', for supplying fuel oil to steamers on the international basis and all the income that accrues to them inside India is never subject to scrutiny or never included in the profit and loss account of the companies concerned?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** That question was raised by some parties interested in the oil business and the Government are examining that question.

**Shri Narayanankutty Menon:** May I know whether it is a fact that the nature of the accounts of these companies concerning income and also the expenditure involved in the business of these companies are never subject to scrutiny by any of the Indian firms of auditors?

**Shri K. D. Malaviya:** These companies are registered outside India and under the rules they are required only to file their balance-sheets and profit and loss accounts with the Registrar of Companies.

**Shri Tangamani:** May I know whether the statement of accounts containing the profit and loss accounts of Burmah-Shell will be laid on the Table of the Sabha as soon as it is received from them, because, in the statement now supplied, it is said that it is not yet available?

**Shri K. D. Malaviya:** Yes.

**Shri Nath Pal:** Is it a fact that a large amount is deducted from the profits of the companies for payment to the companies' offices in London and Washington as commission for keeping the accounts of these companies?

**Shri K. D. Malaviya:** I cannot express any opinion about the profits, but, if my hon. friend wants information on this, I would require notice. He may put a separate question and I shall answer.